

(a) the details of total area of irrigable land in the hilly districts of Uttar Pradesh where irrigation facilities are fully available, districtwise;

(b) whether there is any proposal to undertake irrigation project in these areas;

(c) if so, the details thereof;

(d) whether any special assistance is being provided by the Union Government to

provide irrigation facilities in these districts, particularly in Pauri, Chamoli and Dehradun; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Information as per the latest available Land Use Statistics for the year 1989-90 is as under:

<i>Sl. No.</i>	<i>Name of the District</i>	<i>Net irrigated area (in hectares)</i>
1	2	3
1.	Nainital	156169
2.	Almora	12838
3.	Pithoragarh	8435
4.	Chamoli	4462
5.	Uttarakashi	5499
6.	Tehri Garhwal	9871
7.	Garhwal	9044
8.	Dehradun	22355

(b) and (c). Normally, in hilly areas irrigation development is through minor irrigation, diversion or through lift scheme. No major or medium project in the hilly districts of Uttar Pradesh has been proposed by the State Government for techno-economic appraisal in the Centre.

(d) No, Sir.

(e) Does not arise.

#### **Ban on Recruitment in SAIL**

8723. SHRI JAGMEET SINGH BRAR:  
Will the Minister of STEEL be pleased to state:

(a) whether the Government have imposed any ban on the creation of new posts in the Steel Authority of India;

(b) if so, the reasons therefor;

(c) whether the Steel Authority of India Limited is overstaffed; and

(d) if so, the extent thereof and the extra expenditure being incurred as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (d). Government has not imposed any ban on the creation of new posts in the Steel Authority of India Limited (SAIL). However, as part of the overall efforts to tide over the pre-vailing economic situation, the public sector undertakings under the Ministry were advised to consider/examine an illustrative list of measures (including, inter-alia, ban on creation of posts) and have the matter considered by their respective Boards or Managements for appropriate action.

SAIL has been adopting an annual budgetary control system with a view to optimising manpower utilisation. As a result, during 1990-91, SAIL has above 16,000 employees in excess of the budgetted level, resulting in an excess expenditure of Rs. 24.45 crores.

#### **Akashvani Kendra, Ranchi**

8724. SHRI VILAS MUTTEMWAR:  
SHRI RAM TAHAL CH-  
OUDHARY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received any representation about irregularities in Akashvani Kendra, Ranchi;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check recurrence of such irregularities in future?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):  
(a) Yes, Sir.

(b) and (c). Scheduled Caste Forum for Socio-Economic Development, Ranchi has alleged in a representation that there have been irregularities in filling up of reserved post of peon by an unreserved persons, irregularities in the matter of appointment of other categories of staff and malpractices in the purchase of coolers, photostat machines, etc. These allegations have, however, not been found to be correct.

An employee of all India Radio, Ranchi and submitted a representation complaining about the denial of certain official facilities to him. The representation has been examined and the Station has been asked to provide him basic facilities/amenities as admissible under the rules.

[English]

#### **Implementation of Three Language Formula at Bombay Airport**

8725. SHRI MOHAN RAWALE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether his Ministry and the International Airport Authority of India have issued any guidelines to implement the three language formula at Bombay airport;

(b) if so, whether under this formula, all the signboards, pictograph, name plates, boards are to be written in three languages i. e. Marathi, Hindi and English;

(c) whether this formula is being implemented there; and

(d) if not, the reasons therefor and the